

NRSR

Application-cum-Undertaking Form for opening of Non-Resident (Special) Rupee (NRSR) Account

To

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(Name and address of bank)

Photographs
of the Account
holders

Dear Sir,

Opening of Non-Resident (Special) Rupee Account

*I/We request you to open a Non-resident (Special) Rupee account with your branch.

*I/We request you to convert our existing resident account No.....with your branch to a Non-Resident (Special) Rupee account.

My/Our particulars are given below :

1. Name/s
2. Address/es
3. Nationality

I/We undertake to abide by the regulations framed for Non-resident (Special) Rupee accounts.

Undertaking

I/We, (name/s)....., undertake that :

I/We will not make available to any person resident in India any foreign exchange against reimbursement in India in rupees or otherwise.

I/We will ensure that investment in shares/securities or immovable property in India out of funds held in my/our NRSR account with you are governed by respective regulations of Reserve Bank of India.

I/We voluntarily undertake that I/we and/or my/our heir/successor will not seek repatriation of funds held in my/our NRSR a/c with you and/or any income/interest earned thereon at any time.

Place

(Signature/s).....

Date

Name/s.....

Address/es.....

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